

HIGH COURT OF TRIPURA
AGARTALA

Order No. 102

Dated, Agartala, the 15th March, 2017

Hon'ble the Chief Justice has been pleased to order that henceforth, all the interlocutory and interim matters shall be disposed of in the main case and no separate application/petition shall be entertained for such purpose at the time of filing of cases except Petition for condonation of delay, Petition seeking Leave to Appeal and those matters wherein filing of such separate interlocutory/interim applications is mandatory as per the rules.

This Order will come into force on and from 20.03.2017.

By Order,

Sd/-

(A. Debbarma)
Registrar (Judicial)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2017/ 2385-2407 **March 15, 2017**

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, State of Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.


(A. Debbarma)
Registrar (Judicial)